

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2092
(To be answered on the 8th March 2018)

New Bill for Rights of Air Passengers

2092. SHRI RAMDAS C. TADAS
SHRI CHANDRA PRAKASH JOSHI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to introduce any new bill in view of problems being faced by the air passengers; and
(b) if so, the manner in which said bill is likely to provide better facilities to the air passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) No, Madam. However, the proposal to formulate a Passengers Charter is under consideration.
